

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-07-2024 AT 10:30 AM**

CP (IB) No. 03/95/HDB/2022

AND

IA (IBC) 166 & 168/2024 in CP (IB) No. 03/95/HDB/2022

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Central Bank of India

...Petitioner

AND

Mr. P K Iyer & Deccan Chronicle Holdings Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP (IB) No. 03/95/HDB/2022

Orders pronounced. In the result, **this Company Petition is rejected. No costs.**

IA (IBC) 166 /2024

As company petition is disposed of, no separate order is required in this application. **Hence the same is disposed of.**

IA (IBC) 168 /2024

As company petition is disposed of, no separate order is required in this application. **Hence the same is disposed of.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**